

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.07.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 293 of 2020 <b>Part Heard</b>	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr. <b>With</b>	Ranjan Kumar Pandey	Viren Sharma Viren Sharma Abhishek Anand-R1 Aaditya Pande Rahul Chitnis-R2
2.	Comp. App. (AT) (Ins) No. 301 of 2020 <b>Part Heard</b>	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors. <b>With</b>	Aaditya Pande	Abhishek Anand
3.	Comp. App. (AT) (Ins) No. 574 of 2020 <b>Part Heard</b>	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors. <b>With</b>	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4
4.	Comp. App. (AT) (Ins) No. 575 of 2020 <b>Part Heard</b>	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. <b>With</b>	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
5.	Comp. App. (AT) (Ins) No. 611 of 2020 <b>Part Heard</b>	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors. <b>With</b>	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4
6.	Comp. App. (AT) (Ins) No. 764 of 2020 <b>Part Heard</b>	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan-IRP Anuj Tiwari-R4 & R5

7.	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana Devvrat
8.	Comp. App. (AT) (Ins) No. 1086 of 2020	PRS Packtech Systems Pvt. Ltd. Vs. Subros Ltd.	Himanshu Kapoor	Rohit Gandhi Siddharth Kapoor

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 09 of 2021	Arham Steels Vs. NIIL Infrastructure Pvt. Ltd & Ors.  <b>With</b>	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
10.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIL Infrastructure Pvt. Ltd. & Ors.  <b>With</b>	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
11.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5

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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**